

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1131
ANSWERED ON 08/02/2024

CLEAN ENERGY PROJECTS

1131. SHRI GANESH SINGH
DR. RAM SHANKAR KATHERIA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has undertaken any measures to ensure that only land with low local dependence and ecological value is diverted for large scale clean energy projects;
- (b) if so, the details thereof;
- (c) whether the Government has adopted any system checks and balances to ensure that such projects are executed with minimum cost to the surrounding communities and environment; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d) Land is a state subject. Renewable Energy projects are implemented largely through private investments and land is acquired by the respective project developers as per state government policy.
